COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 115 OF 2017 & IA NO. 210 OF 2017

Dated: 14th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Birla Textile Mills & Ors.

.... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-1

Ms. Swapna Seshadri Ms. Neha Garg for R-2

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. She may file the same on or before 03.10.2017 after serving copy on the other side.

List the matter on <u>12.10.2017</u>.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson